NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/109/2016

NAME OF THE PETITIONER(S)

: G. S. Rajesh

NAME OF THE RESPONDENT(S)

: Mars Consortium Infra Private Ltd & 5 Another

UNDER SECTION

: 397,398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Pushpa Menon

Vinhmenon Jes Postypa man

For- Giridharan

ORDER

Counsel representing both the parties are present. Counsel for R2 in CA 31/2017 prayed time for filing counter due to personal inconvenience of the senior counsel. At his request time is enlarged. Put up on 18.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)